## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

R.A.NO, 245/2003 IN CP 57/2003 in OA 1764/2002

New Delhi this the 8th day of September, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J) Hon'ble Shri V.K. Majotra, Member (A).

Janardhan Sharma in p. R. R. Tyagi & Ors. . . Applicant

## Versus

- 1. Shri A.K.Aggarwal,
  Secretary,
  Ministy of Personnel, Public
  Grievances and Pension
  (Department of Pensonnel and
  Trainning), North Block,
  New Delhi.
- Dr,S.Narayanan,
   Secretary,
   Ministry of Finance,
   Department of Expenditure,
   North Block, New Delhi.
- 3. Shri Subir Dutta, Secretarry, Ministry of Defence, South Block, New Delhi.
- 4. Shri G.C.Bhandari, Controller General of Defence Accounts, West Block V, R.K.Puram, New Delhi.
- 5. Shri R.K.Singhal, Controller of Defence Accounts, Army Meerut Cantt.
- Shri Mukesh Sinha, Joint Controller of Defence Accounts, Funds, Meerut Cantt.

.Respondents

## O R D E R (By Circulation)

## Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J).

RA 245/2003 has been filed by the Review Applicant: praying for review of the Tribunal's oral order dated 22.5.2003 on the ground that there are



numerous errors on the face of record. We are unable to agree with this contention as the applicants are trying to re-argue the case, which does not fall within the provisions of Section 22 (3)(f) of the Administrative Tribunals Act, 1985 read with the priciple laid down under Order 47, Rule 1 CPC. Accordingly RA 245/2003 is rejected.

( V.K.Majotra ) Member (A) ( Smt.Lakshmi Swaminathan ) Vice Chairman (J)

sk